



\$~45

\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **W.P.(C) 1972/2022 & CM APPL. 5659/2022**

**RACHIT KAUSHIK**

.....Petitioner

Through: Mr. Narender Hooda, Mr. Raghav Narayan, Ms. Pallavi Dubey, Mr. Madhav Narayan, Mr. Ishan Jain, Mr. Yash Prakash, Advocates

versus

**UNION OF INDIA & ANR.**

.....Respondents

Through: Mr. Rakesh Kumar, CGSC for UOI  
Ms. Mamta Rani Jha, Mr. Rohan Ahuja, Ms. S. Ehersa, Mr. V. Vishal, Ms. Amishi Sodani, Mr. Rahul Choudhary, Ms. Diya Viswanath, Advocates

**CORAM:**

**HON'BLE DR. JUSTICE SUDHIR KUMAR JAIN**

**ORDER**

**25.07.2024**

%

List on 08.10.2024.

**DR. SUDHIR KUMAR JAIN, J**

**JULY 25, 2024/j/am**